

**SUO MOTU W.P.(C) No.1273 of 2014**

25. 18.11.2019

Learned counsel for the State has filed the affidavit on behalf of the Principal Secretary to Government, Home Department in compliance of the order dated 14.10.2019 in Court today. The same be kept on record.

Accordingly, the matter to come up on 25.11.2019.

.....  
**( K.S. Jhaveri )**  
**Chief Justice**

.....  
**(K.R. Mohapatra )**  
**Judge**

AKK